## Sl. No. Project Details

87. Expansion and Strengthening of Runway and up gradation of Associated Operational Infrastructure and Terminal facilities at Naini- Saini Airport, Pithoragarh (Uttarakhand) for ATR by M/s Director, Civil Aviation, Directorate Jolly Grant, Dehradun

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- 88. Development of Cryogenic LPG Import, Storage and Distribution Facility along with allied infrastructure at J.L No. 140 and 138, Haldia Dock Complex, Mauza Jagat Chak, Village Durgachak, Distt. Purba Medinipur, West Bengal by M/s Aegis Logistics Ltd.
- 89. Construction of a resort, SPA and Health Club 'Sagar Kutir' at Digha, P.O and P.S Digha, Mouza –Duttapur, District -Purba Medinipur, West Bengal by M/s GGL Hotel and Resort Company Limited

## Sickness of people due to fly ashes

†1946. SHRIMATI KAHKASHAN PERWEEN: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that the people are getting sick due to fly ashes discharging from power projects in the country, if so, the details thereof; and
  - (b) the steps being taken by Government to stop it?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) and (b) There is no conclusive study available correlating sickness and fly ash generation from Power Projects. Nevertheless, some complaints were received regarding improper disposal of fly ash. However, to prevent any adverse impact due to fly ash, the Ministry while granting environmental clearance to Thermal Power Plant (TPP) Projects stipulates conditions for prevention, abatement and control of pollution including safe storage and handling of fly ash. Further, to improve the utilization of fly ash in the country, the Ministry has issued the Fly Ash Utilization Notification, 1999. As per this Notification, TPPs are required to make pond ash and at least 20% of dry fly ash available free of charge to manufacturers of bricks, blocks or tiles; road construction agencies; public works department, etc. Every construction agency engaged in construction within 100 kilometer (km) from a coal or lignite based thermal power plant is required to use fly ash based products for construction.

<sup>†</sup> Original notice of the question was received in Hindi.